

programmes of loans received from World Bank are proposed to be converted into special project loans;

(b) if so, the details thereof and the reasons therefor;

(c) whether the World Bank has released any loans during 1994-95; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI M.V.

CHANDRASHEKHARA MURTHY): (a) and (b). In view of the Improvement in India's external accounts, with current exchange reserves of over \$16 billion, Government of India and the World Bank are of the view that no additional fast disbursing assistance is required in the foreseeable future.

(c) and (d). Though no fast disbursing loans have been approved during 1994-95, the Bank has approved the following investment operations upto July, 1994:

| <i>Name of the Project</i> | <i>IBRD</i> | <i>(in \$ million)</i> |
|---|-------------|------------------------|
| | | <i>Amount</i> |
| | | <i>IDA</i> |
| 1. Industrial Pollution Control-II | 143 | 25 |
| 2. Container Transport Logistics (CONCOR) | 98 | - |
| 3. Catarac Blindness Control | - | 117.8 |
| 4. Population-IX | - | 88.6 |
| 5. Maharashtra Earthquake Reconstruction | - | 246.0 |

Leasing Out of Centaur Hotels

2004. KUMARI SUSHILA TIRIYA:
SHRI GURUDAS KAMAT:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to lease out Centaur Hotels in the country;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). With a view to improving the performance of Centaur Lake View Hotel, Srinagar, a proposal to give this hotel on management lease is under consideration. However, there is no such proposal regarding other units of Centaur Hotels at present.